

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
YUG WEAVE TECH PRIVATED LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Yug Weave Tech Private Limited
2.	Date of incorporation of Corporate Debtor	07/01/2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Ahmedabad), under the Companies Act, 2013
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U17120GJ2015PTC081783
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: 405, Dharti Complex, Varachha Road, Surat, Gujarat – 395006
6.	Date of closure of Insolvency Resolution Process	06/07/2022
7.	Liquidation commencement date of corporate debtor	06/07/2022 ; (Date of receipt of order by Liquidator is 09/07/2022)
8.	Name and registration number of the insolvency professional acting as liquidator	CA Suyash Rajendra Chhajed IP Registration No: IBBI/IPA-001/IP-P-02271/2020-2021/13490
9.	Address and e-mail of the liquidator, as registered with the Board	2 nd Floor, Shree Gurudeo Tower, Canada Corner, Ganpati Mandir, Near Ahirrao Photo Studio, Nashik, Maharashtra, 422005 M : 08329510770 Email : suyashchhajed@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	CA Suyash Rajendra Chhajed 2 nd Floor, Shree Gurudeo Tower, Canada Corner, Ganpati Mandir, Near Ahirrao Photo Studio, Nashik, Maharashtra, 422005, M : 08329510770 Email : yugweave.liquidation@gmail.com
11.	Last date for submission of claims	06/08/2022

Notice is hereby given that the National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the **YUG WEAVE TECH PRIVATE LIMITED** vide order no. CP (IB)74/(AHM)/2020 on 06/07/2022 (Date of receipt of order by IRP is 09/07/2022).

The stakeholders of **YUG WEAVE TECH PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **6th August, 2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Suyash Chhajed

IP CA Suyash Rajendra Chhajed
Liquidator

Registration No: IBBI/IPA-001/IP-P-02271/ 2020-2021/13490

Date: 11/07/2022
Place: Nashik